Annexure – 3

Name of the Corporate Debtor:SUPER FORGINGS & STEELS LIMITED ; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 24.01.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
					NOT APPLICABLE										

Annexure – 4

Name of the Corporate Debtor: SUPER FORGINGS & STEELS LIMITED; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 24.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
					NOT APPLICABLE									

RAJIV KUMAR AGARWAL
Reg. No. IBBI/IPA-001/IP-P00672/2017-18/11285
KOLKATA
INSOLVENCY PROFESSIONAL